

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 69 OF 2015 & IA NO. 105 OF 2015**  
**&**  
**APPEAL NO. 75 OF 2015**

**Dated: 19<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 69 OF 2015 & IA NO. 105 OF 2015**

**In the matter of:-**

**Chhattisgarh State Power Transmission Co. Ltd. ...Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

**APPEAL NO. 75 OF 2015**

**In the matter of:-**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Anushka Arora**

**Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R.1  
Mr. Snehal Kakrania for R.2**

**ORDER**

Admit. Learned counsel for Respondent No.1 states that he will be filing written submissions today. Pleadings are complete.

List the matter for hearing on **08.01.2016.**

**(I.J. Kapoor )**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**